

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s).37457/2013

(Arising out of impugned final judgment and order dated 26/09/2013 in CMWP No. 25957/2013 passed by the High Court of Judicature at Allahabad)

M/S KROWN AGRO FOODS P.LTD.

Petitioner(s)

VERSUS

STATE OF U.P.

Respondent(s)

(With appln.(s) for intervention and office report)

Date : 10/05/2016 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MADAN B. LOKUR

HON'BLE MR. JUSTICE N.V. RAMANA

For Petitioner(s) Ms. Binu Tamta, AOR

For Respondent(s) Mr. Amit Kumar, AOR

Mr. S.R. Singh, Sr. Adv.

Mr. Sudeep Kumar, Adv.

Mr. Ashutosh Sharma, Adv.

Mr. Ravi Prakash Mehrotra, AOR

Mr. Sanjeev Agarwal, AOR

Mr. Ekansh Agarwal, Adv.

UPON hearing the counsel the Court made the following

O R D E R

On the request of learned counsel for the petitioner,
the matter is adjourned.

List the matter in the month of September, 2016.

(SANJAY KUMAR-I)
AR-CUM-PS

(JASWINDER KAUR)
COURT MASTER